

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

O.A No. 574/98

Jabalpur, this the 27<sup>th</sup> June 2003.

Hon'ble Mr. D.C.Verma, Vice Chairman (J)  
Hon'ble Mr. A.K.Bhatt, Member (A)

H.N. Tarkaswar S/o Late R.L.Tarkaswar,  
Store Keeper, Grade-I, Office of the  
Chief Engineer, Jabalpur Zone,  
Military Engineer Services  
(Barracks and Store Cadre Branch)  
Jabalpur. ....

Applicant

( Advocate : Mr. L.N. Ramdeo )

VERSUS

1. The Union of India, through the  
Secretary, Ministry of Defence,  
South Block, New Delhi. 110001.
2. The Chief Engineer, Head Quarter  
Central Command, Lucknow.
3. The Chairman, D.P.C Board (Colonel  
Amar Singh) C/o Head Quarter's Chief  
Engineer, Lucknow Zone, Lucknow.
4. Shri Devinder Kumar, Store Keeper  
Gr. I now Supervisor B/S II, Office  
of Garrison Engineer, Roorkee, U.P.  
.....
5. Shri K.R.Rajkantan, Store Keeper,  
Gr.I now Supervisor B/s II, Office  
of Garrison Engineer, Willington,  
Tamil Nadu. .... Respondents

( Advocate : Mr. P. Shankaran for Mr. B. Dasilva )



Learned counsel for the applicant, Shri L.N.Namdeo stated at the Bar that in the light of Annexure A-11, dated 5-7-99 and Annexure A-12, dated 9-7-99, the applicant has been already promoted and the grievance of the applicant has been redressed. Hence, the OA may be disposed of as infuctuous.

2. It is ordered accordingly. Cost easy.

A.K.Bhatt  
(A.K.Bhatt)  
Member (A)

(D.C. Verma)  
Vice Chairman (J)

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पृष्ठांकन सं ओ/वा..... राजपुर, दि.....  
प्रतिविविलि दिनांक १०/०८/२०१० द्वारा दिल्ली  
प्रतिविविलि दिनांक १०/०८/२०१० द्वारा दिल्ली  
(१) यशविंशति श्री/ नानाराम देव द्वारा दिल्ली  
(२) आकेश्वर श्री/ नानाराम देव द्वारा दिल्ली  
(३) पूर्णर्णी श्री/ नानाराम देव द्वारा दिल्ली  
(४) विष्णुपाल, देवपाता, नानाराम देव द्वारा दिल्ली  
मूलज्ञ एवं आदर्शक कार्यालयी द्वारा  
लाखामाला  
बोरसेवा - द्वा  
लग्निदास  
अध्यक्ष रजिस्ट्रार

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